


# IN THE COURT OF ADDITIONAL DISTRICT JUDGE PULWAMA

**Name of the Court:** Additional District Court Pulwama

**Name of the Presiding Officer:** Ms. Shazia Tabasum (JK00056)

## Civil Cases

S.No	Title	File Number/Type of Case	Date of Institution	Stage of Case	Date of Hearing	Remarks
1	Muzaffar Jan Raina Vs Nazir Ahmad Dar	Suit For Recovery/225/2013	27-11-2012	Evidence	20-08-2020	
2	JK Bank Vs Adil Rashid Naqash	Execution Petition./318/2013	02-04-2014	statement of parties	20-08-2020	
3	Gh Mohd Shah Vs Javeed Ahamad Wani Ors	Suit Under Order 37 Of Cpc/37/2013	27-11-2012	Witness	22-08-2020	
4	Gh Hassan Mir Vs Gh Mohi-u-Din Mir	Suit For Declaration/193/2013	28-11-2002	Arguments	25-08-2020	
5	JK Bank Vs Fayaz Ahmad Dar	Suit For Recovery/309/2013	24-07-2014	Awaiting Parties	25-08-2020	
7	Jadish Kour Vs Nazir Ahmad Bhat	Claim Petition/218/2013	12-07-2011	Evidence	27-08-2020	
8	Aatira Auyob Vs Tariq Ahmad Ganie	Mact/134/2013	23-07-2013	witness	27-08-2020	
9	Sameera Bano Vs Mohammad Ashraf Reshi	Execution Petition./328/2013	23-05-2014	witness	27-08-2020	

  
 Additional District Judge  
 Pulwama

# IN THE COURT OF ADDITIONAL SESSIONS JUDGE PULWAMA

Name of the Court:

Additional Sessions Court Pulwama

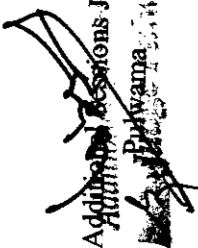
Name of the Presiding Officer:

Ms. Shabana Tabasum (JK00056)

## Criminal Cases

S.No	Title	File No:	No	Police Station	Under section	Date of Institution	Stage of Case	Date of Hearing	Remarks
1	State Vs Abdul Ahad Rather and others	Anti-corruption Challan/ Case/512/2010	3/2006	Vok	5(2) PC Act	26-03-2010	Warrant	20-08-2020	
2	State Vs Abdul Hamid Malik	SESSION CASE/517/2013	3/2005	Pulwama	302 RPC	30-04-2005	ARGUMENTS..	20-08-2020	
3	State Vs Mohd Shafi Gorsii	SESSION CASE/716/2013	9/2012	Rajpora	7/25 A Act	31-01-2013	Prosecution Evidence	20-08-2020	
5	VOK Vs Abdul Majeed Bhat	Anti-corruption Challan/ Case/31/2006	96/1998	VOK	5(2) PC Act	28-08-2006	Anti Corrup Prosecution Evidence	21-08-2020	
6	State Vs Irshad Ahmad Dar	SESSION CASE/375/2013	173/2007	Awantipora	302 RPC	22-01-2008	JUDGEMENT	22-08-2020	
7	State Vs Satpal Singh	SESSION CASE/389/2013	60/2018	Rajpora	366 RPC	18-06-2010	Prosecution Evidence	22-08-2020	
8	State Vs Gh Rasool Dar	Challan/497/2013	189/2010	Pulwama	8/20 NDPS	29-12-2010	Warrant	22-08-2020	
9	State Vs Mohd Abdullah Parray	Challan/491/2013	318/2006	Pulwama	15/18 NDPS	31-12-2008	ARGUMENTS..	24-08-2020	
10	State Vs Mohd. Yaqoob Kasab	Challan../2951/2013	90/2011	Awantipora	307 RPC	29-08-2011	ARGUMENTS..	24-08-2020	

11	State Vs Shabir Ahmad Kalas	SESSION CASE/718/2013	86/2011	Rajpora	7/25 A Act	14-02-2013	Prosecution Evidence	26-08-2020
14	State Vs Mohammad Yousuf Itoo	Anti-corruption Challan/ Case/513/2009	12/2009	Vok	5(2) PC Act	09-11-2009	Prosecution Evidence	27-08-2020
15	State Vs Mohd Maqbool Bhat	Challan/484/2013	191/2016	Awantipora	8/20 NDPS	20-12-2007	Prosecution Evidence	27-08-2020
16	State Vs Jasvinder Singh	Challan/498/2013	372/2006	Pulwama	15/18 NDPS	23-02-2007	EVIDENCE	27-08-2020
17	State Vs Ghulam Hyder Bhat and others	Anti-corruption Challan/ Case/9/2019	19/2009	Vok	5(2) PC Act	26-09-2012	DEFENCE EVIDENCE	27-08-2020
18	State Vs Mohd Rafiq Khanday	SESSION CASE/416/2013	146/2010	Pulwama	15/18 NDPS	27-07-2010	Prosecution Evidence	28-08-2020
19	State Vs Muzaffar Ahmad Mir	SESSION CASE/754/2013	138/2013	Pulwama	306 RPC	28-01-2014	Prosecution Evidence	28-08-2020
20	State Vs Abdul Majeed Bhat and others	Anti-corruption Challan/ Case/6/2019	96/1998	Vok	5(2) PC Act	29-05-2007	Prosecution Evidence	28-08-2020

  
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